

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION

LOK SABHA
STARRED QUESTION NO. * 173 (13th Position)
TO BE ANSWERED ON 28-7-2016

Assistance for Construction of Toilets

†*173. SHRI LAXMI NARAYAN YADAV:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether the Union Government is providing Rs. 12000 to the people living in rural areas for construction of toilets and if so, the details thereof;
- (b) whether this amount is considered adequate to construct a decent toilet;
- (c) if not, whether the Government proposes to increase the said amount to facilitate proper construction of toilet with provision of water in rural areas of the country; and
- (d) if so, the steps taken in this regard?

ANSWER

**MINISTER OF DRINKING WATER AND SANITATION
(SHRI NARENDRA SINGH TOMAR)**

(a) to (d) A Statement is laid on the table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. *173 for 28.07.2016.

(a) Under Swachh Bharat Mission (Gramin), there is a provision for providing an incentive of Rs. 12,000 for the construction of Individual household latrine (IHHL) to all Below poverty Line (BPL) households and to identified Above Poverty Line (APL) households (all SCs /STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women-headed households).

(b) Yes. The incentive to eligible beneficiaries for construction of toilet was increased from Rs. 10000 to Rs. 12000, to provide for water availability, including for storing water for hand-washing and cleaning with effect from 2nd October, 2014 with the launch of the Swachh Bharat Mission-Gramin (SBM-G). This programme emphasizes behavior change and is not a supply-driven construction led programme. Therefore, Rs. 12,000 per toilet is an incentive amount and not a reimbursement of the cost of the toilet, which may be lower or higher than this incentive amount, depending upon several factors.

(c) Does not arise.

(d) Does not arise.